



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT  
JODHPUR**

S.B. Civil Writ Petition No. 17572/2023

Khum Singh Balla S/o Shri Gopal Singh, Aged About 67 Years,  
Resident Of Thoriya, Rajsamand (Raj.).

----Petitioner

Versus

1. State Of Rajasthan, Through Principal Secretary,  
Department Of Labour, Government Of Rajasthan, Jaipur  
(Raj.)
2. Labour Welfare Officer Cum Cess Assessment Officer,  
Department Of Labour, Rajsamand (Raj.).
3. Sub Divisional Officer, Rajsamand, (Raj.).

----Respondents

---

For Petitioner(s) : Avin Changani.

For Respondent(s) : ---

---

**HON'BLE MR. JUSTICE ARUN MONGA**

**Order**

**09/11/2023**

Issue notice, returnable on 13<sup>th</sup> December, 2023.

In the meanwhile, no coercive action be taken against the  
petitioner qua the recovery in question.

**(ARUN MONGA),J**

35-a.asopa/-